

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 28th December, 2022

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-regd.

In partial modification of this Office Order No. RCD-05007 /2/2021-Regulatory-FSSAI dated 10-02-2022 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1(1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, the under mentioned officer is hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned below for until further orders:

Sl.No.	Name & Designation of officer	Area of Jurisdiction
1.	Ms. K. K. Jitha, Joint Director	Maharashtra –I (Name of Districts - Nagpur, Bhandara, Gondia, Chandrapur, Gadchiroli, Wardha, Amravati, Akola, Buldhana, Yavatmal, Washim, Nashik, Ahamadnagar, Dhule, Jalgaon, Nandurbar, Aurangabad, Beed, Hingoli, Jalna, Latur, Nanded, Parbhani, Osmanabad)

2. The Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.


(S. Gopalakrishnan)
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States/ UTs.
2. All Regional Directors / Designated Officers/ Central Licensing Authority / Officers concerned.
3. CITO-with a request to create login credential and upload the order on FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.